

PATNA HIGH COURT

NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 50% quota for the year 2024-25.

This is for information that the Court have been pleased to ask for list of contested judgments (Civil & Criminal) delivered during the period from 2020 to 2024 from all the eligible officers of Civil Judge (Senior Division) cadre who have completed three (03) years of qualifying service in the said cadre **as on 31.03.2025** for consideration of their cases for promotion to the cadre of District Judge (Entry Level), against 50% quota for the year 2024-25. The names of such officers are as under:-

Sl. No.	Name of the officer, designation and present place of posting
1.	Sri Ram Sujjan Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Barsoi
2.	Sri Jitendra Kumar- I, Presiding Officer, Labour Court, Begusarai
3.	Sri Ranjeet Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Gaya
4.	Ms. Saroj Kirti, Civil Judge (Senior Division)-cum-A.C.J.M., Baisi
5.	Sri Randhir Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Balia
6.	Ms. Sangeeta Rani, Civil Judge (Senior Division)-cum-A.C.J.M., Chapra
7.	Sri Shakti Dhar Bharti, Presiding Officer, Labour Court, Purnea (under suspension)
8.	Sri Shukul Ram, Civil Judge (Senior Division)-cum-A.C.J.M., Narkatiyaganj
9.	Sri Deepak Kumar- III, Civil Judge (Senior Division)-cum-A.C.J.M., Naugachia
10.	Sri Om Shankar, Secretary, District Legal Services Authority, Kishanganj
11.	Sri Ajay Kumar- II, Civil Judge (Senior Division)- cum-A.C.J.M., Bettiah
12.	Sri Shyamal Kumar, Presiding Officer, Labour Court, Dalmia Nagar
13.	Sri Sunil Kumar Tripathi, Presiding Officer, Labour Court, Chapra
14.	Dr. Md. Firoz Akram, Presiding Officer, Labour Court, Motihari
15.	Sri Shailendra Kumar Rai, Registrar, Real Estate Appellate Tribunal, Bihar, Patna
16.	Sri Dharendra Kumar Pandey, Secretary, District Legal Services Authority, Bettiah
17.	Sri Rohit Kumar- I, Civil Judge (Senior Division), Mahnar
18.	Sri Rohit Srivastava, Secretary, District Legal Services Authority, Araria
19.	Ms. Ritu Kumari, Secretary, District Legal Services Authority, Vaishali
20.	Sri Himanshu Pandey, Civil Judge (Senior Division)-I-cum-A.C.J.M.-I-cum-Judge of Small Causes Court, Jhanjharpur (under suspension)
21.	Sri Ravi Pandey, Civil Judge (Senior Division)-cum-A.C.J.M., Paliganj
22.	Ms. Meena Kumari, Presiding Officer, Labour Court, Bhagalpur
23.	Sri Rakesh Kumar- IV, Presiding Officer, Labour Court, Muzaffarpur
24.	Sri Brajesh Kumar, Secretary, District Legal Services Authority, Jehanabad
25.	Ms. Ragini Kumari, Civil Judge (Senior Division)-cum-A.C.J.M., Vaishali
26.	Sri Uma Shankar Narayan, Civil Judge (Senior Division)-cum-A.C.J.M., Samastipur
27.	Sri Arvind Kumar, Secretary, District Legal Services Authority, Nawada
28.	Ms. Savita Rani, Presiding Officer, Labour Court, Munger

29.	Sri Sushil Prasad, Secretary, District Legal Services Authority, Sheikhpura
30.	Sri Deepak Kumar- IV, Civil Judge (Senior Division)-cum-A.C.J.M., Samastipur
31.	Sri Arvind Kumar Das, Secretary, District Legal Services Authority, Gaya
32.	Sri Sujit Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Ara
33.	Sri Shambhu Das, Civil Judge (Senior Division)-cum-A.C.J.M., Uda-Kishunganj
34.	Sri Ranjay Kumar, Civil Judge (Senior Division)-cum-A.C.J.M., Purnea
35.	Sri Manas Kumar, Presiding Officer, Labour Court, Patna
36.	Sri Kumar Krishna Deo, Secretary, District Legal Services Authority, Sasaram
37.	Sri Sunil Kumar, Secretary, District Legal Services Authority, Purnea
38.	Sri Manoj Kumar- VII, Secretary, District Legal Services Authority, Samastipur
39.	Sri Jigar Shah, Civil Judge (Senior Division)-cum-C.J.M., Samastipur
40.	Sri Devesh Kumar, Civil Judge (Senior Division)-cum-C.J.M., Buxar
41.	Sri Mahesh Shukla, Civil Judge (Senior Division)-cum-C.J.M., Sheohar
42.	Sri Kuldeep, Civil Judge (Senior Division)-cum-C.J.M., Biharsharif
43.	Sri Manish Kumar Upadhayay, Civil Judge (Senior Division)-cum-C.J.M., Patna
44.	Sri Aditya Kumar Singh, Civil Judge (Senior Division)-cum-C.J.M., Khagaria
45.	Sri Rahul Kishore, Civil Judge (Senior Division)-cum-C.J.M., Nawada
46.	Ms. Madhvi Singh, Civil Judge (Senior Division)-cum-C.J.M., Katihar
47.	Sri Sanjeev Kumar Pandey, Civil Judge (Senior Division)-cum-C.J.M., Siwan
48.	Sri Kaushlendra Kumar Shukla, Civil Judge (Senior Division)-cum-C.J.M., Jehanabad
49.	Sri Arvind Kumar Singh, Civil Judge (Senior Division)-cum-A.C.J.M., Siwan
50.	Ms. Aditi Gupta, Civil Judge (Senior Division)-cum-C.J.M., Munger
51.	Sri Prakash Kumar Roy, Civil Judge (Senior Division)-cum-C.J.M., Gaya
52.	Sri Amrendra Prasad, Civil Judge (Senior Division)-cum-C.J.M., Araria
53.	Sri Dilip Kumar Rai, Civil Judge (Senior Division)-cum-C.J.M., Jamui
54.	Sri Rajeev Kumar, Under Secretary-cum- Deputy Legal Remembrancer, Law Department, Patna
55.	Sri Ram Chandra Prasad, Civil Judge (Senior Division)-cum-C.J.M., Supaul
56.	Sri Virendra Prasad, Civil Judge (Senior Division)-cum-C.J.M., Ara
57.	Sri Nand Kishore, Civil Judge (Senior Division)-cum-A.C.J.M., Arwal

The aforementioned officers have to send their list of contested judgments within a fortnight, from the date of this notice through the Principal District & Sessions Judges / Authorities concerned as the case may be, in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgment they will be sending / submitting must be of contested judgment only and they must keep the judgments in readiness so that they may be in a position to send them on short notice. They are also directed to visit the website of this Court regularly for further updates.

Patna High Court, Patna

Date: 21.05.2026

By order of the Court,

[Handwritten Signature]
21/05/26

Registrar (Appointment) I/C

PROFORMA

List of Contested Judgments (Civil & Criminal) delivered during the period from 2020 to 2024 in respect of consideration for promotion to the cadre of District Judge (Entry Level) against 50% quota for the year 2024-25.

Sl. No. of the Officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
Name of the Officer, designation and present place of posting	

Nature of cases : Civil (Contested)

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

Nature of cases : Criminal (Contested)

Sl. No.	Case No. & Year	Date of judgment delivered	Capacity in which judgment delivered	Remarks / Explicit reason in case of deviation, if any.

Signature of the Officer:

Date :